

Central Administrative Tribunal
Principal Bench: New Delhi

CP 198/97 in
OA No.738/97

New Delhi, this the 21st day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

J.K. Rode,
s/o Sh. Saroop Chand Rode,
R/o 11/208, Sector No. 3,
Rajinder Nagar,
Sahibabad, Distt. Ghaziabad.

.....Applicant

(By Advocate: Sh. B.S. Charya)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House Hqrs.
New Delhi.

2. Shri Aslam Mehmood,
Chief Commercial Manager,
Northern Railway Hqrs.
Baroda House,
New Delhi.

... Respondents

(By Advocate: Shri R.L. Dhawan)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

In view of the orders passed on 20.7.1997
produced today in the court, these contempt of courts
proceedings are dropped and notices discharged.

(K. Muthukumar)
Member (A)

(Dr. Jose P. Verghese)
Vice-Chairman (J)

naresh